

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/27/7/AMR/2020	Under Liquidation	7 of IBC	State Bank of India Vs Prathyusha Resources & Infra pvt Ltd
	IA(IBC)/388/2022	Sec 45 r/w/ 48 of IBC	Mr. K. Sivalingam, Liquidator Vs. Mr. P. Raja Rao & Mr. P.V. Prabhakar Rao (in the matter of M/s Pratuysa Resources & Infra Private Limited)

ORDER

IA (IBC)/388/2022:

Present: Mr. M. Sridhar, Ld. Counsel for the Applicant
Ms. Praneetha Sreeramula, Proxy counsel for the Respondent.

Pleadings are completed. At the request of Ld. Counsel for the Applicant, for hearing, list the matter on 24.06.2024.

Sd/L

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/L

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**